

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD -
BASIC TRAINING PROGRAMMES - Nomination of Smt. K.Himabindu,
Junior Civil Judge, Mummidivaram, East Godavari District of XX Basic
Course (1st Batch), to undergo Part-I Institutional Training (Phase-1)
for 56 days from 27.01.2018 to 22.03.2018 and Part-II Mid-Term
Practical Training (Phase-1) for one month from 23.03.2018 to
23.04.2018 at A.P. Judicial Academy, Secunderabad - **ORDERS -
ISSUED.****

REF: 1. High Court's proceedings Roc.No.8121/2017-B.Spl., dated 16.12.2017.
2. Letter Roc.No.173/2017-2018/APJA-Sec'bad, dated 09.01.2018 from the
Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO.8121/2017-B.SPL. DATED: 19 .01.2018

The High Court is pleased to pass the following Order:

Smt. K.Himabindu, Junior Civil Judge, Mummidivaram, East Godavari District of XX Basic Course (1st Batch), is hereby nominated to undergo Part-I Institutional Training (Phase-1) for 56 days from 27.01.2018 to 22.03.2018 and Part-II Mid-Term Practical Training (Phase-1) for one month from 23.03.2018 to 23.04.2018 at Andhra Pradesh Judicial Academy, Secunderabad, along with the Trainee Junior Civil Judges of XXII Basic Course and directed to handover charge of her post to the Addl. Junior Civil Judge, Amalapuram, and proceed to attend the said training at A.P. Judicial Academy, Secunderabad and report before the Academy at 09.00 a.m., on 27.01.2018 (Saturday).

- i) The Addl. Junior Civil Judge, Amalapuram, will be in full additional charge of the post of Junior Civil Judge, Mummidivaram, during the training period of Smt. K.Himabindu;
- ii) Smt. K.Himabindu, after completion of basic training, will rejoin duty as Junior Civil Judge, Mummidivaram, East Godavari District.

Smt. K.Himabindu, will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the training period.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainee officer.

The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram, is directed to instruct the Addl. Junior Civil Judge, Amalapuram, East Godavari District, to draw the pay and allowances of Smt. K.Himabindu, Junior Civil Judge, Mummidivaram, during the said training period and send the same to the Officer at Andhra Pradesh Judicial Academy, Secunderabad.

- NOTE:** 1. Smt. K.Himabindu, who is nominated for Basic Training, is entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.
2. The Training Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR GENERAL 19/11
FAC.REGISTRAR (VIGILANCE)

To

1. The officer.
 2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.
 5. The I Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.
 6. The Junior Civil Judge, Mummidivaram, East Godavari District.
 7. The Addl. Junior Civil Judge, Amalapuram, East Godavari District.
 8. The District Treasury Officer, Kakinada, East Godavari District.
 9. The Sub Treasury Officer, Mummidivaram, East Godavari District.
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